

11

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) 37/ NCLT/AHM/2017
In CA(CAA) No. 14/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017**

Name of the Company: Persang Alloys Industries Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

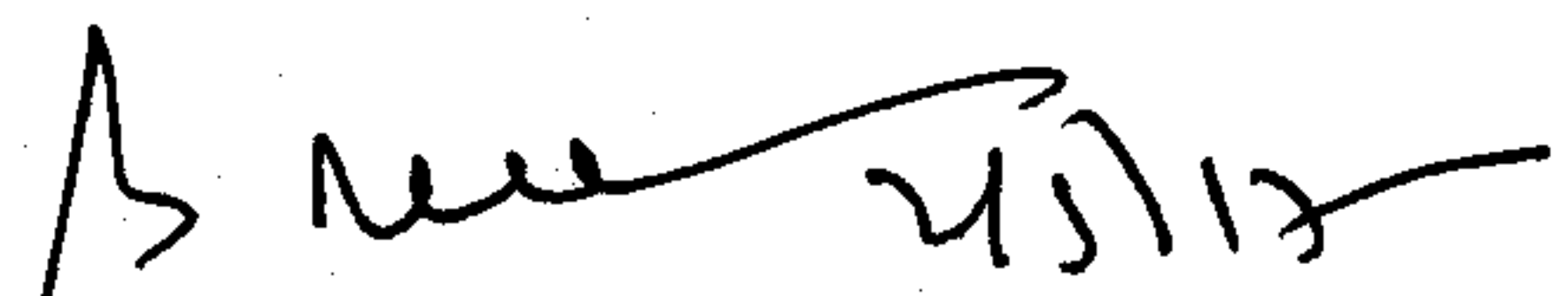
- | | | | | |
|----|----------------|-----------------|----------|-------|
| 1. | Aayog Y. Doshi | For SP Mejmudar | Advocate | Aayog |
| 2. | | | | |

ORDER

Learned Advocate Mr. Aayog Doshi present for Petitioner.

Learned Counsel for petitioner requested time to file proof of service.

List the matter on 03.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of May, 2017.